

6

**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 197/9/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018**

Name of the Company: J J Plastalloys Pvt Ltd.  
V/s.  
Meridian Extrusions Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Aakarsh Shah			
2.	Krina Parekh			
	for & on behalf of	Advocates	Operational creditor	
	A.R. Sheth & Associates,			
	Arjun Sheth			

**ORDER**

Learned Advocate Ms. Krina Parekh with Learned Advocate Mr. Aakarsh Shah i/b  
Learned Advocate Mr. Arjun Sheth present for Operational Creditor/Petitioner.  
None present for Respondent.

Petitioner filed unserved cover addressed to the Respondent.

Respondent shall file its objection if any serving a copy in advance to other side.

List the matter on 12.02.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 1st day of February, 2018.